


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

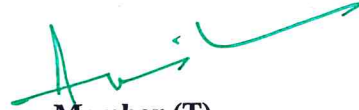
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.96/ BB/2017	-	Admission	252(3)	Gade Capital Services Pvt. Ltd.


I. P. S. M. Chari per

Replied by the
Applicant. 

ORDER

PCS for Petitioner Company is present. Registry has raised some objections. He is directed to comply the objections raised by the Registry. For compliance list it on 13/09/2017..


Member (T)


Member (J)